

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

M.A.NO.249/2004 IN  
O.A.NO.2105/2003

this the 4th day of February, 2004

Hon'ble Shri Justice V.S.Aggarwal, Chairman  
Hon'ble Shri S. A. Singh, Member (A)

Krishn Ahuja,  
Asstt. Professor,  
S/o Late Shri Bhagwan Das Ahuja,  
B-2/18, Rana Pratap Bagh,  
New Delhi-110007.  
(By advocate: Shri Anurag Sharma for Sh.Arun Bhardwaj)  
Vs

1. Govt. of NCT of Delhi,  
through Chief Secretary,  
Players Building, ITO,  
New Delhi-2.
2. Principal Secretary,  
Dept. of Technical Education,  
Govt. of NCT of Delhi,  
Muni Maya Ram Marg,  
Pritampura, New Delhi.
3. Principal,  
College of Art,  
20-22, Tilak Marg,  
New Delhi.

... Respondents.


(By Advocate: Mrs.P.K.Gupta for Sh.George Paracken)

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

Learned proxy counsel for applicant wants to  
withdraw the Original Application. Allowed as prayed.  
Original Application NO.2105/2003 is dismissed as  
withdrawn.

  
( S.A. Singh )  
Member (A)

  
( V.S.Aggarwal )  
Chairman

/kdr/